

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3361
ANSWERED ON:11.12.2001
CHECK ON DISPLAYING VULGARITY AND OBSCENITY OF WOMEN
RAMDAS ATHAWALE

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government propose to amend the Indian Penal Code and the representation of Women (Prohibition) Act, 1986 and some other related Acts to check vulgarity and obscenity shown by women in the country;
- (b) if so, the details thereof alongwith the time by which such amendments are likely to be made; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN)

- (a) Yes, Sir.
- (b) The proposal is regarding amendment of the Indecent Representation of Women (Prohibition) Act, 1986. It is at initial stage.
- (c) Does not arise.